

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार  
स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सचिवालय  
9वां तल-ए विंग, आई पी एस्टेट, नई दिल्ली

F. No. स्वा.एव.प.क.वि./ प्र0शा0/2021/998

दिनांक:- 31/12/2021

सेवा में

उप-सचिव, (प्रश्न शाखा)  
दिल्ली विधानसभा सचिवालय,  
पुराना सचिवालय, दिल्ली -110054

विषय: विधान सभा सत्र दिनांक 03.01.2022 में माननीय विधायक श्री नरेश बाल्यान द्वारा पूछे गए  
तारांकित प्रश्न संख्या -12 का उत्तर ।

(तारांकित प्रश्न संख्या - 12)

महोदय,

उपरोक्त विषय के संदर्भ में स्वास्थ्य एवं परिवार कल्याण विभाग से सम्बंधित उत्तर की 100  
प्रतियां अग्रिम कार्रवाई हेतु संलग्न है ।

यह सक्षम अधिकारी की पूर्व स्वीकृति से जारी किया गया है ।

संलग्न -उपरोक्त

(आर0पी0एस0 मोखा)  
उपसचिव (प्रश्न शाखा)

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सरकार  
9वां तल-ए विंग, आई पी एस्टेट, नई दिल्ली

तारांकित/अतारांकित : तारांकित  
प्रश्न संख्या : 12  
दिनांक : 03.01.2022  
प्रश्नकर्त्ता का नाम : श्री नरेश बाल्यान

क्या माननीय स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:-

	प्रश्न	उत्तर
क)	क्या यह सत्य है कि उत्तम नगर विधानसभा क्षेत्र में बिंदापुर अस्पताल के निर्माण के लिए भूमि का अधिग्रहण कर लिया गया है;	जी हां, बिंदापुर पॉकेट-4 में अस्पताल बनाने के लिए भूमि का कब्जा दिल्ली विकास प्राधिकरण से ले लिया गया है ।
ख)	इस अस्पताल में जो सुविधाएँ उपलब्ध होंगी, उनका विवरण; और	अस्पताल को मातृ एवं शिशु सुविधाओं को ध्यान में रखते हुए योजना बनाई जा रही है ।
ग)	इस अस्पताल का कार्य कब पूरा होगा और कब यह जनता को समर्पित किया जाएगा?	अभी अस्पताल निर्माण प्रारंभिक योजना चरण पर है ।

मनीषा  
31.12.2021

(मनीषा सक्सैना )

प्रधान सचिव  
स्वास्थ्य एवं परिवार कल्याण विभाग  
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
MANISHA SAXENA  
Pr. Secretary  
Health & Family Welfare Deptt.  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02



**GOVT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**DIRECTORATE GENERAL OF HEALTH SERVICES**  
**F-17, KARKARDOOMA, DELHI-110032**  
**SHIB Branch, email: cmoshibdhs.delhi@nic.in**

No.F.21(LA-964)/DGHS/SHIB/2021/4224

Dated: 31-12-21

To

The Deputy Secretary (Q.C.),  
Deptt. Of Health & Family Welfare,  
GNCT of Delhi, 9<sup>th</sup> Level,  
A-Wing, Delhi Sectt., I.P. Estate,  
New Delhi-110002

**Sub: Vidhan Sabha Starred Question No. 12 for answer on 03.01.2022 regarding Bindapur Hospital Project.**

Sir,

In continuation of this office letter of even No. dated 28.12.2021 on the subject cited therein. The following requisite information in R/o Bindapur Hospital Project is as under:-

1.	The date of Acquisition/Possession of land from DDA.	22.07.2013
2.	Measurement of the Plot	2701 sq. meter is earmarked for said plot.
3.	Possession of the land from DDA and handing over to PWD has been done.	22.07.2013
4.	1. Approval of Competent Authority to establish Maternity Centre at site.  2. Approval for General Hospital/100 beded maternity-centre Mother hospital & Child <i>Jan</i>	17.10.2017  15.02.2018
5.	Preliminary Estimate to MS Dada Dev Matri Shishu Chikitsalya.	• A revised preliminary estimate amounting to Rs. 73,75,000/- (Rupees Seventy Three Lac Seventy Five Thousand only) had already been sanctioned to PWD for Comprehensive Consultancy Services for planning & designing of said Project. (17.08.2020)

		<ul style="list-style-type: none"> <li>• PWD had appointed on 26.12.2019 a Consultant/Architect for Comprehensive Planning &amp; Designing. ( M/S Design Associate Inc, A-163, Sector-136, Noida, Grater Noida Expressway, Noida-201301) (Encl: letter F. No.54(Bidapur/AB/HMD (SW)/M-123/PWD/2021/410 dated 20.02.2021)</li> <li>• Drawings and designs prepared by consultant have already been finalized.</li> <li>• Recently, a Preliminary Estimate amounting to Rs. 113.06 Crore from PWD has been received to MS Dada Dev Matri Shishu Chikitsalya Hospital on 17.09.2021 &amp; the said file has been received in Hospital Cell, DGHS for construction of said Hospital Project.</li> <li>• Possession of the land from DDA and handing over to PWD has been done on same day (22/07/13)</li> </ul>
6.	Timeline for construction.	Preliminary Estimate submitted by PWD is under process for the Administrative Approval & Expenditure Sanction of the Competent Authority. It will take about 30-36 months to complete the construction after receipt of the approval.

This issues with the prior approval of Director General Health Services, GNCT of Delhi.

Yours faithfully



DR. SHUSHMA JAIN)  
Addl. Director (DGEHS)

Encl: As above.



मुख्य अभियंता (स्वास्थ्य) अंचल  
लो०नि०वि०, (रा०रा०क्ष०दि०स०),  
द्वितीय तल, एम०एस०ओ० भवन,  
आई०पी० एस्टेट, नई दिल्ली-०२  
फोन 23319153-23724391 फक्स -23324794  
ई-मेल preeprojectshelthpwwdellhi@gmail.com



153/4

पत्र सं० 23(245)/मु०अभि०(स्वा०ओ०)/लो०नि०वि०/2021-22/2602

दिनांक-17/09/21

सेवा में

Medical Director/Medical Superintendent,  
Dada Dev Hospital,  
Dabri More, New Delhi.

विषय:- C/o New Mother and Child Care Hospital at Bindapur, Dwarka, New Delhi.

Please find enclosed herewith Preliminary Estimate for the above stated work amounting to Rs. 113.06 Crore i.e 1% Contingencies & 1% Labour Cess for accord of the A/A & E/s of competent authority.

This letter is issued with the approval of competent authority.

Encl:- Preliminary Estimate

*[Signature]*  
सहायक अभियंता(योग)  
कार्यालय मुख्य अभियंता स्वास्थ्य

प्रतिलिपि -

1. Superintending Engineer, Health Circle-I, PWD, LN Hospital, New Delhi for information please.

11009  
21/9/21

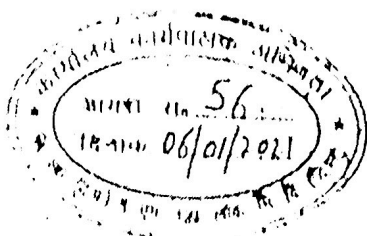
सहायक अभियंता(योग)

1/10/21  
*[Signature]*

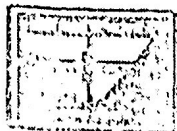
Discard the Mrs.  
Make Return to Subg PWD

27/9/21  
Subg (P.W.D.)  
17 to put up in file

18



192/c



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DIRECTORATE GENERAL OF HEALTH SERVICES  
F-17, KARKARDOOMA, DELHI - 110032  
(HOSPITAL CELL)

F(8)-6/20/DHS/HIC/2015 / 484 - 455

Date:

Minutes of Meeting

The meeting of Appraisal Committee was held on 02/12/2020 at 11.30 AM under the chairmanship of Director General of Health Services, GNCTD in the conference room at 2<sup>nd</sup> level, F-17, Karkardooma, New Delhi 110032 to finalize the plan scheme prepared by the Consultants/Architects hired by PWD in r/o Building plans in respect of New hospital project at Bindapur (As per MFP of Shri Dada Dev Math Ayom Shishu Chikitsalya Hospital), New Block at Deen Dayal Upadhyay Hospital at Hauz Khas, Delhi (Expansion) and to review the final floor building plans of Deep Chand Bandhu Hospital (Remodeling).

The said meeting was attended by Jt. Secretary (Infra), Dept. of H&FW, GNCTD, Regional Director Health Services, (West)/ M.D. DDU Hospital, Medical Superintendent & Officer of Deep Chand Bandhu Hospital and Dada Dev Hospitals, Superintendent Engineer (H&FW), PWD, other officers of PWD & concerned Architect/ Consultant appointed by PWD etc. The copy of attendance sheet of participants in the meeting is annexed.

- At the onset of meeting, Director General Health Services/Chairman of Appraisal Committee welcome all the members/participants present in the meeting and directed the Convener, Appraisal Committee to proceed further as per the agenda of meeting.
- Convener, Appraisal Committee requested to Architects' Consultant hired by PWD to produce the drawings/designs and plans in r/o Hospitals as per agenda of the meeting.
- Thereafter, drawings/designs and plans prepared by Architects were produced before the Appraisal Committee and discussed in detail one by one as under:

I. NEW HOSPITAL PROJECT AT BINDAPUR:

After much deliberation, the committee showed overall satisfaction in the drawings/designs and plans prepared by Architect Design Associates for said project except some amendments to be incorporated as under:

- i. Post Operative Beds to be increased from three to six in number and accordingly P.O.P beds to be reduced three on OT floor.
- ii. Adequate store room to be increased in OT floor.
- iii. It has been apprised by Architect that no. of 1 table has already been increased from three to five as per discussion with

to ERM-22  
197  
5/11

Doc. No. 10/2015/2015

[Signature]

[Stamp with handwritten number 55]

(17) 157/C  
SDDMASC. The committee has further directed to explore the feasibility for six labor table by increasing LDR space.

Further, all the above mentioned amendments or other suggestions required in the drawings/designs to be incorporated after making discussion with M.S, SDDMASC.

2. NEW BLOCK AT DEEN DAYAL UPDAYHAYA HARI NAGAR, DELHI (EXPANSION):

Thereafter, the drawings/designs and plans prepared by Architect/ Consultant appointed by PWD i.e ARCOP associates in r/o new block at DDU Hospital were produced and discussed in detail.

The salient features of proposed new block is as under:

- i. New block will be fully dedicated to Mother & Child facility.
- ii. The Block will have 614 beds along with provisions of modular OT's, LDR's and ICUs.
- iii. Integration of proposed new block with the existing campus will have :
  - a. G+9
  - b. Multilevel Car Parking
  - c. Each nursing station will control 32 beds.
  - d. Each cubical will have 8 Beds which will have two attached toilet.
  - e. Four cubical will have one module.
  - f. One floor will have four modules.
- iv. The new block will have Pneumatic System

Going through the drawing and design prepared by Consult and after much discussion for the same, the committee had further suggested some amendments to be incorporated as under:

- a. One stop centre to be accommodated at ground floor level as part of Gynae emergency .
- b. Gyane emergency to be swapped with Pediatric emergency since more space is required.

3. Deep Chand Bandhu Hospital (Remodeling) at Kokiwala, Ashok Nagar:

Thereafter, to review the revised drawings, designs and plans prepared by Architect Shri Suresh Goel in r/o Final Floor Building plans of Deep Chand Bandu Hospital were produced as per current needs of said hospital before the Appraisal Committee.

It has been pointed out by the Committee and the MS.DCBH if there are Financial implications for implementation and execution of revised plan then In-Principle Approval of Competent Authority and procedure as per GFR are to be followed.

A A

After that, in this respect, it was replied by the concerned Superintendent Engineer that there is no Financial Implications as all changes demanded by concerned MS are internal in nature except for De-addiction centre. and everything as per proposal will be done within the limit of existing tender expenditure and within the provisions of GRF.

It has been apprised by concerned Medical Superintendent that after approval of earlier plans in 2016, the current requirement of the said hospital are arisen from the various orders of Hon'ble Delhi High Court from time to time which are to be complied and to meet out the demands of COVID-19 pandemic i.e.

- 50 Bedded De-addiction centre to be established on the ground floor.
- 10 Bedded existing Dialysis Centre to be upgraded to 20 Bedded.
- One stop centre is to be established.

It has further been apprised by concerned Architects all requirements and demands have been incorporated in the revised plan which is as under:

- The revised requirements given by MS DCB hospital as the earlier requirements were changed on set of the Corona and to meet direction of Hon'ble High Court additional requirement of 50 bedded de-addiction Ward in the hospital having special requirements.
- The hospital formed a committee and the revised requirements were discussed with PWD authorities along with consultant. The consultant prepared revised drawings submitted on 27.10.2020 and after discussions all the head of the department agreed and approved the changes in the revised plan. The revised final building plans of Deep Chand Bandhu Hospital (Remodelling) were produced by the Architects before the appraisal committee for approval.
- The changes are internal except for an area of 18 x 15 m on Ground Floor over the basement to meet area requirement of de-addiction department. It costs will be adjusted within the allocated cost. And this area is within FAR and shall be regularized at time on completion.

Further, Minor Changes are as under:

S.NO.	PROPOSED CHANGES	FLOOR REFERENCE
1.	Mortuary and Stores added to 1 as per requirement	Basement
2.	50 bedded De-addiction wards added to adjacent site near expansion area only single storey.	Ground Floor

*[Handwritten signature]*

3.	Causality ward arrangement done as per HOD of Causality department suggestions.	Ground floor
4.	Kitchen shifted to existing hostel and 20 bed for dialysis added	First floor
5.	Labs and One Stop Center centre added to ward block area	Second floor
6.	CSSD added to nearest to the OT areas	Fifth floor
7.	Library added to near doctors duty room area	Fifth floor
8.	Other miscellaneous minor points	

4. The Architects & PWD also represented before the appraisal committee that since the changes are of minor nature, the cost shall remain within the allocated amount, and there shall not be any financial implication hence no financial approval needed.

5. Therefore, the long held up construction work on site can start now.

➤ The committee had discussed the drawing in respect of above mentioned hospital, and approved the proposed revised plans of the Deep Chand Bandhu Hospital, as per requirements as there is no additional financial implication in the revised drawing/ plan and all the prevailing rules/ building byelaws to be followed by PWD and Consultants.

➤ These all above suggested amendments/changes may need further discussions as per the needs of the individual concerned MD and Regional Director and all need to be incorporated by the respective Architects firms in the drawings of the above mentioned respective three Hospital Buildings accordingly.

✓ Grossly plans/ drawings have been approved by the committee in r/o New hospital project at Bindapur ( As per MFP of Shri Dada Dev Matri Avum Shishu Chikitsalya Hospital), New Block at Deen Dayal Upadhyay Hospital at Hari Nagar, Delhi (Expansion) and revised plans of Deep Chand Bandu Hospital (Remodeling) (provided that there is no additional Financial implications in case of DCBH) and all the prevailing rules/ building byelaws are to be followed.

➤ After incorporating suggested changes, the drawing/ plans to be signed by respective Regional Director/ Superintendent (However, in case of Bindapur Hospital project drawings designs & plans to be signed by, MS.SDDMASC), Concerned Regional Director Health Service- two more Committee Members and then to be submitted to PWD for needful.



154/6

- One copy to be submitted to respective Medical Director Superintendent office and Hospital Cell.

All officers are requested to take note of action that may be relating to them.

The meeting ended with a vote of thanks to the Chair.

This issues with the approval of DGHS/Chairperson of Appraisal Committee.



Dr. Ashish Goyal  
Medical Director, Burari Hospital  
Convener, Appraisal Committee

F(8)/6/20/DHS/IC/2015 / 464 - 483

Dated

1. Pr. Secretary , GNCTD, H&FW, 9<sup>th</sup> Level, A wing, Delhi Sachivalya, Delhi-110002
2. Spl. Secretary (Infra) H&FW, GNCTD, 9<sup>th</sup> Level, A wing, Delhi Sachivalya, Delhi-110002
3. OSD to Minister of H&FW, GNCTD, 7<sup>th</sup> Level, A wing, Delhi Sachivalya, Delhi-110002
4. Director General Health Services, GNCTD
5. Engineer-in-Chief, PWD, GNCTD 12<sup>th</sup> Floor, MSO Building, I.P Estate, Delhi-110002
6. Jt. Secretary (Infra), H&FW, 9<sup>th</sup> Level, A wing, Delhi Sachivalya, Delhi-110002
7. Regional Director Health Services (North)/M.D. BSA, Hospital, Rohini, Delhi-110085
8. Regional Director Health Services (West)/M.D. DDU, Hospital, Hari Nagar, Delhi-110007
9. Medical Superintendent, Shri Dada Dev Matri Avum Shishu Chikitsalya, Near Dabri, D.D.
10. Medical Superintendent, Deep Chand Banda Hospital, Kokiwala Bagh, Ashok Vihar, D.D.
11. Pr. Chief Engineer (Projects)-Health, FWE, GNCTD, 2<sup>nd</sup> Floor, MSO Building, I.P Estate, Delhi-110002
12. SP -Health 2, PWD, Dr. BSA Complex, Sector 6, Rohini, Delhi 110085
13. Executive Engineer, HPD-PWD West, Sector 9, Dwarka, New Delhi-110077
14. Executive Engineer, HPD-PWD North, Dr. BSA Complex, Sector 6, Rohini, Delhi 110085
15. Dr. Arun Gupta, President, Delhi Medical Council, DMC Room No 308 A, 3<sup>rd</sup> floor Administrative Block Maulana Azad Medical Bahadur Shah Zafar Marg, New Delhi-110002
16. Dr. Vinay Aggarwal - Member, Indian Medical Council, A14-15 Pushpanjali, Vikas Marg I, Delhi 110092
17. Dr. Chandra Prakash - Member, Delhi Medical Council, Managing director, Gauri Hospital Pvt Ltd, 30, Malka Gung road, Jawahar Nagar, Delhi-110007
18. Dr. R.K. Gupta, Ex. President, (Orthopaedic Surgeon), Delhi Medical Association, 21, Community Centre, Preet Vihar, New Delhi-110092
19. Mr. Sanjay Kumar Gupta, Consulting Architect, H-5/2, Sector XI, Rohini, Delhi 110085
20. Guard file



Dr. Ashish Goyal  
Medical Director, Burari Hospital  
Convener, Appraisal Committee

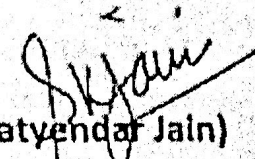


94. I have perused the note on pre page.


95. Delhi Government has already established Maternity and Child Hospitals like Shri Dada Dev Matri Avum Shishu Chikitsalaya and Chacha Nehru Bal Chikitsalaya which are specialised hospitals for child and maternal care.

96. Location of proposed hospital at Bindapur in Uttam Nagar assembly is suitable for the opening of maternal and child hospital on the lines of Shri Dada Dev Matri Avum Shishu Chikitsalaya. Local area is devoid of any such big hospital which can cater the demands of residents of area for MCH services. Therefore department may setup MCH hospital on the said site at the earliest.

97. Suitable action may be taken at the level of Pr Secretary (Health) immediately for setting up of MCH hospital and furnish ATR by 15/02/2018.

  
(Satyendar Jain)  
Minister of Health  
05.02.2017

Pr. Secretary (Health)

  
5/2/2017

D.G.H.S.




17.2.2018

Director General Health Services

15/02/18

Ratoh

  
8/2/18

... at Sundapur Pk 4, Zone 12. Duly  
... and simultaneously handed  
... B-232 on the same  
...

... a letter was written to PWD to  
... of the boundary wall on the above  
... but no response has been received in  
...

... we may write again to PWD  
... to avoid encroachment  
...

... DFA is added

2-13


Sd/- Subbar  
24/07/13

CMO (Pkg.)  
27/7/13  
...

... meeting under the chairmanship of Chief  
Secretary, G.M.C.D. was convened on 24/07/2010  
at 11:30 where Hon'ble MLA, Udam Nagar h  
... were present

It was decided that PWD may be  
requested to furnish P/E for 90 hospital  
building at the earliest

this file be transferred to CMO (IC)  
for further needful actions

		<p>11</p>
<p>Site Plan</p>		
<p>GENERAL INFORMATION</p> <p>TOTAL AREA OF PLOT (sq. ft.)</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p>		<p>FOR THE PLOT</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p>
<p>NOTES</p> <p>1. THE PLOT IS BOUNDARY FREE ON ALL SIDES.</p> <p>2. THE PLOT IS BOUNDARY FREE ON ALL SIDES.</p> <p>3. THE PLOT IS BOUNDARY FREE ON ALL SIDES.</p> <p>4. THE PLOT IS BOUNDARY FREE ON ALL SIDES.</p>		<p>FOR THE PLOT</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p> <p>FOR THE PLOT</p>

Plot No. 11, Area 2701.50 sq. m. located at 16/7/2013 issued by the Government regarding physical possession of land. The plot is located in Pocket No. 4, Sector 17, Connaught Place, New Delhi. The plot has been handed over by DDA on 22/7/2013. The plot is free from any encroachment and is bounded by approx. 1.5m high brick boundary wall.

Handed over to  
by DDA

*(Signature)*  
for DDA

Taken over  
by D.H.S. & N.C.D.

*(Signature)*  
22/07/13

DR. RAKESH GUPTA  
Asstt. Secy (N.C.D.)

The land is located in the area of 16/7/2013 issued by the Government regarding physical possession of land. The plot is located in Pocket No. 4, Sector 17, Connaught Place, New Delhi. The plot has been handed over by DDA on 22/7/2013. The plot is free from any encroachment and is bounded by approx. 1.5m high brick boundary wall.

*(Signature)*  
22/07/13

22/07/13  
by DDA  
B. R. NEMAN  
(Asstt. Secy)



Executive Engineer,  
Health Maintenance Division  
(South West) M-123, DDU Hospital Complex  
Opposite D.P.S. Sector-3  
Dwarka New Delhi-110078

SPEED POST / E-MAIL

स्पीड पोस्ट / ई-मेल  
ए.ए.ए. स्वास्थ्य रखरखाव विभाग (दक्षिण पश्चिम) एम-123, डी.यू.ए. हॉस्पिटल कॉम्प्लेक्स  
द्वारका नई दिल्ली-110078  
दूरभाष नं. 011-25085682, फैक्स नं. 011-25081157  
ई-मेल आईडी: [hpwd00delhi@yahoo.co.in](mailto:hpwd00delhi@yahoo.co.in) / [hpwd12@yahoo.com](mailto:hpwd12@yahoo.com)

10

Blindapur / NO HMD(SW) M-123 PWD/2021 / 110 Dated 20/02/2021

Dr. Anender Kumar,  
SMD IC Hospital Cell,  
Director General of Health Services,  
Karkardooma Delhi-110032  
E-MAIL ID: [anenderkumar@yahoo.co.in](mailto:anenderkumar@yahoo.co.in)

1058  
9/3/21

Comprehensive Consultant Services for Designing and Development for construction of New Hospital (110 Beds) at Blindapur, Pkt-4 Zone 2, Dwarka.

With reference to your office letter No. F 10/997/2017/DHS/P&S/117-120 dated 08.02.2021, the desired information regarding subject matter is given as under -

Date of Appointment of Consultant / Architect	26.12.2019
Name & address and email of Consultant / Architect appointed for said work	M/s Design Associates Inc. A-163, Sector-136, Noida Greater Noida Expressway, Noida-201301 E-mail ID: <a href="mailto:designassociates@designassociates.in">designassociates@designassociates.in</a>

This is for your kind information please.

Yours sincerely,



(Er. B.L. Meena)

Executive Engineer  
HMD (South West) M-123 PWD

Copy to:-

1. The SE, HCC-1, PWD (GNCTD), L.N.J.P. Hospital Complex, New Delhi for information please.
2. The AE, HMSD-4 (SW), PWD, DDU Hospital, Hari Nagar, New Delhi for information and necessary action.

30 (V.C.)  
M. Shrivastava  
09/03/2021

Executive Engineer

10/997/2017/DHS/P&S 302 - 315

Dated: 17/08/2020

The Executive Engineer,  
Health Project Division West, PWD  
Sector-9, Dwarka, New Delhi

Comprehensive Consultancy Services for Designing and Development for construction of New Hospital (110 Beds) at Bindapur, Pkt-4 Zone-K-2, Dwarka, New Delhi (Revised Preliminary Estimate)

F-23/234/HPDW West PWD 2019-1368 dated 02-12-2019.

### REVISED SANCTION ORDER

Revised Financial Sanction of Director General Health Services dated 07/08/2020 is hereby accorded for engagement of Consultant for Comprehensive Consultancy Services for Planning, Designing and Development amounting to Rs.73,75,000/- (Rs. Seventy three lac & seventy five thousand only) excluding statutory fee & contingency charges for built-up area of 10000 Sqm, for the construction of 110 bedded hospital at Bindapur, Pkt-4 Zone-K-2, Dwarka, New Delhi.

As regards, earlier Sanction Order No. 10/997/2017/DHS/P&S/221-235 dated 26/07/2018 amounting to Rs.40,56,250/- was issued for built-up area of 5500 Sqm is treated as cancelled vide order No. 10/997/2017/DHS/P&S/288-301 dated 17/08/2020.

The work shall be executed subject to following conditions:-

- i. The consultant shall provide comprehensive consultancy services in project conceptualization covering space utilization, functional requirements, preparation of Master Plan, Preliminary Project Report, Project Cost Estimation, Detailed Architectural, Engineering and services design, Detailed Project Report, Preparation of contract Documents, Facilitation, Design & Specifications Assistance and Computer Based Energy Analysis of Building and its components and documentations for GRIHA-Rating while collaborating with the design team to create the most sustainable design output and the best possible green certification (*not less than 3 star GRIHA rating*) for the project which has to be registered in ADARSH (Association of Development and Research, Sustainable Habitat). Preparation of 3D virtual construction model of buildings and services for engineering coordination between architectural and other designs such as structural, MEP services like electrical, mechanical, plumbing, fire protection etc. The Preliminary Project Report shall cover all project components for commissioning and operation of the hospital.
- ii. The consultant shall prepare/modify the master plan.
- iii. The consultant shall take all necessary statutory approval from all authorities including DUAC, NDMC, Jal Board Delhi, Pollution Control Board, Delhi Fire Services, M.C.D, M.O.E.F, aviation and any other as required. Preparation of all submission drawings/materials and models for these approvals will be responsibility of the consultant. The statutory approvals shall include completion certificate for completing the building from the local bodies.
- iv. All Environmental Impact Assessment, as required has to be done by the consultant.
- v. The Consultant shall carry out topographical survey and the survey of all existing services and other constraints existing in and around the site for augmentation of existing services/facilities.

The detailed design notes shall be submitted along with design philosophy to Engineer-In-Charge

The Consultant shall get the approval of the Department/ client or both through presentations, physical models, computer walk-through etc. Comments and suggestions or alternate proposal of the client and his representatives shall be evaluated and suitably incorporated till the concept design is accepted and frozen.

The Consultant shall develop the concept drawings for each of the building for submission to all the statutory authorities/bodies incorporate changes, if suggested by the statutory authority/bodies and obtain approvals from all regulatory authorities

The Consultant ensures that the various building/engineering services are suitable and economically designed without any discrepancies between the structure and finishes, and the requirements of service installation.

For facilitation, Design & Specifications Assistance and Computer Based Energy Analysis of the Building and its components and documentation for GRIHA Rating.

2. Building plans etc. Shall be prepared in accordance with latest prevailing Delhi Building by-laws & Master Plan of Delhi 2021.
3. The Proposed project will not be abandoned in mid-way.
4. The scope of work to be executed by the consultant, along with the time schedule for completion of the work, mode of payment / time table for payment of the consultancy charges, Correctness and viability of the architectural designs/drawings etc., may be prescribed/specified in the contract. The PWD should enter into an agreement with the consultant. Contract should be drafted properly and got vetted from the Law Deptt.
5. Procedures, as prescribed in GFR 2005 and CVC guidelines, have been followed for selecting the consultant to be ensured by PWD.
6. PWD to ensure that the technical examination of the prospective bidder is based on the norms, as laid down in CPWD Manual and GFR. The scope of work and the past experience in this regard is also taken into account.  
The executing agency / PWD will ensure that the scheme/consultancy has been conceived, designed and planned in such a manner as would ensure execution of the project /scheme in most economical manner and that no wasteful / superfluous expenditure whatsoever will be incurred.
8. It will also be ensured that there is no component/unit/stretch in the scheme/consultancy which is superfluous/redundant and that the components/units/stretches included in the Project /scheme are technically essential to be a part of the same.
9. Before undertaking the scheme/consultancy, the PWD should carry out proper/thorough assessment /appraisal of actual requirement, scope and nature of work to be carried out.
10. The PWD should also satisfy itself about the feasibility, economics and utility of the scheme/consultancy.
11. The consultant shall be paid fee/ service charges only on initial estimates and there will be no revision of said fee/ charges.
12. This is issued subject to availability of fund and the total expenditure should not exceed the above limit.
13. Codal formalities would be observed by PWD.

### Scope of Services/Work:-

The consultant shall also provide Comprehensive Consultancy Services in the following areas:

1. Architectural Services including building plans/ Landscaping/ Interior Design/ Furniture/ Signages.
2. Quantity Surveying Services
3. Structural Engineering Services



- 33
- (7) 3708
1. Electrical Engineering Services
  2. IT Services
  3. Mechanical Engineering Services
  4. Public Health Engineering Services
  5. Medical Waste Management Services
  6. Modular OI services
  7. Medical gas pipe line service
  8. Nurse calling system
  9. Interior design including partition, cabinet, storage spaces, cup boards and work stations
  10. Sewage treatment plant & effluent Treatment Plant
  11. Domestic pure system
  12. Reverse Osmosis water treatment plant
  13. Sanitary & International as well as External
  14. Solar water heating system and piping connected
  15. Any other services which are required for functionality of hospital building but not specifically indicated

The said capital expenditure to be incurred on this account is debitible to allocation under the Capital Master Head 4210 110 99 99 53 under Plan Scheme "Construction of buildings for Hospitals" for 2020-21.

17/08/2022  
( DR. NUTAN MUNDEJA )  
Director General Health Services

L.N. 10 997/2017 DHS P&S 302-315

Dated: 17/08/2022

Copy to:

1. ASD Health to Hon'ble Minister of H&FW, GNCTD, 7<sup>th</sup> floor, Delhi Sachivalaya, New Delhi.
2. Pr. CE (Projects)-Health, PWD, 2<sup>nd</sup> floor, MSO Building, I.P. Estate, Delhi-110002.
3. Additional Director (Planning), DGHS (HQ), Karkardooma, Delhi-32.
4. Superintending Engineer (C) Health-I, PWD, GNCTD, L.N. Hospital Campus, New Delhi-02.
5. Executive Engineer (Planning) HPM, PWD, GNCTD, 6<sup>th</sup> Floor, MSO Building, I.P. Estate, N Delhi-02.
6. The Executive Engineer (Electrical), Health Project Electrical Circle, West Yamuna Bridge, Lok Nayak Setu, New Delhi.
7. DCA, DGHS(HQ), Karkardooma, Delhi-32.
8. PAO concerned through Ex. Engr., PWD of the concerned project.
9. Audit Officer, Office of the AG (Audit), AGCR Building, IP Estate, New Delhi.
10. Accounts Officer, Dte. of Audit, 4th Level, Delhi Secretariat, Govt. of NCT of Delhi.
11. PS to Pr. Secy (Finance), Delhi Secretariat, New Delhi-110002.
12. PS to Pr. Secy (H&FW), GNCTD, Delhi Secretariat, New Delhi-110002.
13. PS to DGHS

17/08/2022  
( DR. NUTAN MUNDEJA )  
Director General Health Services



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DIRECTORATE GENERAL OF HEALTH SERVICES  
F-17, KARKARDOOMA, DELHI - 110032

Tel. No. 22382268

HOSPITAL CELL  
(cmohedhs.delhi@nic.in)

Fax: 22306396

F.No 10/997/2017/DHS/P&S / 42-47

Dated 15/2/2018

To

Project Manager (Health Projects),  
Public work Department, GNCTD,  
6<sup>th</sup> Floor, MSO Building,  
I.P Estate,  
New Delhi-02

Sub: - Regarding establishment of Maternal and Child Hospital at Bindapur Pocket - III,

Sir/ Madam,

I am directed to convey the approval of Competent Authority for pursuing construction of Maternal and Child Hospital at site of Bindapur on the lines of Shri Dada Dev Matri Avum Shishu Chikitsalya Hospital. This plot was earlier earmarked for construction of 100 bedded general hospital. The copy of noting containing the approval of Competent Authority is being enclosed for your ready reference.

You are, therefore, requested to take requisite actions in this regards at earliest.

Yours Sincerely

  
( Dr. Z.S.K Marak )

Addl. Director (Hosp. Cell)

F.No 10/997/2017/DHS-P&S / 42-47

Dated 15/2/2018

Copy to:-

1. OSD to Hon'ble Minister (Health), GNCTD A wing 7<sup>th</sup> level Room no 702, Delhi Secretariat.
2. PS to Pr. Secy. (H), H & FW Deptt. GNCTD, 9<sup>th</sup> Level, Delhi Sectt, IP Estate, Delhi 02
3. Addl. Secretary Infra H& FW Department 10<sup>th</sup> floor Level B Wing, Delhi Secretariat, I.P Estate, New Delhi
4. CDMO South West DGD Building, Sector 2, Dwarka 2<sup>nd</sup> floor, Near Bhaskaracharya College of Applied Sciences, New Delhi 110075.
5. PS to DGHS

  
( Dr. Z.S.K Marak )

Addl. Director (Hosp. Cell)

9/1



12/12/17

The Minister of Home, Health, Power, Industries,  
PWD & Urban Development  
Govt. of National Capital Territory of Delhi  
'A' Wing, 7<sup>th</sup> Level, Delhi Secretariat,  
I.P. Estate, New Delhi-110 002

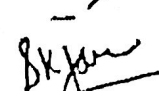
No. Min.health/2017/ 9330-33

Date: 17<sup>th</sup> October, 2017

This is in reference to letter no MLA/2929/2017 dated 12.10.2017 regarding health issues in Uttam Nagar constituency of Hon'ble MLA Sh. Naresh Balyan

In the weekly review meeting convened by Hon'ble Chief Minister on 17.10.2017 which was attended by Hon'ble MLA Sh. Naresh Balyan and undersigned, following was decided:-

1. In multi-story building (Barat Ghar) in Uttam Nagar, a polyclinic will be established.
2. In plot of area measuring 2701 sq meter at Bindapur area of Uttam Nagar, a maternity center will be established.
3. In Delhi Govt. Dispensary at Bindapur, a polyclinic will be established.
4. Matter related to problem of traffic jam from Uttam Nagar Terminal to Dwarka More, appropriate action shall be taken by Pr. Secretary (PWD) at the earliest.

  
(SATYENDAR JAIN)  
Health Minister  
17/10/2017

SS(PRB)  
DCMS  
Copy for necessary action:

1. Pr. Secretary (Health), GNCTD
2. Pr. Secretary (PWD), GNCTD

Copy for information:

- Advisor to Hon'ble CM
- Hon'ble MLA, Sh. Naresh Balyan

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DIRECTORATE GENERAL OF HEALTH SERVICES  
F-37, KARKARDOMA, DELHI - 110032  
HOSPITAL CELL

134/✓

Tel. No. 27352208

Founded by Delhi govt in

Fax 27106196

1000/2017/DHS/P&S/42-47

Dated 15/2/2018

Project Manager (Health Projects),  
Public Work Department, GNCTD,  
6<sup>th</sup> Floor, MSO Building,  
LP Estate,  
New Delhi-02

Regarding establishment of Maternal and Child Hospital at Badapur Pocket -III,

I am directed to convey the approval of Competent Authority for pursuing construction of Maternal and Child Hospital at site of Badapur on the lines of Shri Dada Dev Matri Ayum Shishu Bhaskaracharya Hospital. This plot was earlier earmarked for construction of 100 bedded general hospital. The copy of meeting containing the approval of Competent Authority is being enclosed for your ready reference.

You are, therefore, requested to take requisite actions in this regard at earliest.

Yours Sincerely

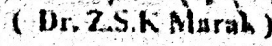
  
(Dr. Z.S.K Marak)

Addl. Director (Hosp. Cell)

No 1000/2017/DHS/P&S/42-47

Dated 15/2/2018

- Copy to:-
1. OSD to Hon'ble Minister (Health), GNCTD A wing 7<sup>th</sup> level Room no 702, Delhi Secretariat.
  2. PS to Pr. Secy (H), H & FW Dept. GNCTD, 9<sup>th</sup> Level, Delhi Seen, LP Estate, Delhi 02
  3. Addl. Secretary, Infra H & FW Department 10<sup>th</sup> floor Level B Wing, Delhi Secretariat, LP Estate, New Delhi
  4. CDMO South West DGD Building, Sector 2, Dwarka 2<sup>nd</sup> floor, Near Bhaskaracharya College of Applied Sciences, New Delhi 110075.
  5. PS to DGHS

  
(Dr. Z.S.K Marak)

Addl. Director (Hosp. Cell)

0/✓



DIRECTORATE GENERAL OF HEALTH SERVICES  
GOVT. OF N.C.T. OF DELHI  
F-17, KANKARIDOOBIA, KHADDARA, DELHI-110032  
PLANNING BRANCH

MOST URGENT 169/169  
VIT MATTER

delhi@delhi.nic.in

IS-200119/2016 HC-DHS-DIRGE(DGHS)

Tel: 011-22101248

Dated 24/10/2017

Mr. Praleep Gupta,  
Project Manager (Health) Projects,  
PWD, GNCTD,  
6<sup>th</sup> Floor, MSO Building,  
I.P. Estate, New Delhi-110002

Sub: Regarding establishment of maternity center in a plot of area measuring 2701.50 Sq. Meter at Bindapur, Pocket- IV.

Please find enclosed a copy of UO letter No.Min.health/2017/9330-33 dated 17/10/2017 received from Hon'ble Health Minister, GNCTD regarding health issues in Uttam Nagar Constituency of Hon'ble MLA Sh. Naresh Balyan vide which it informed that a decision has been taken in the weekly review meeting convened by Hon'ble Chief Minister, Delhi on 17/10/2017 which was attended by Hon'ble Health Minister, GNCTD and Hon'ble MLA Sh. Naresh Balyan, that in plot of area measuring 2701 sq. meter at Bindapur area of Uttam Nagar, a maternity center will be established.

Therefore, you are requested to initiate the process for establishment of a maternity center at the earliest for the benefit of desired population of the said location.

Yours faithfully,

Encl.: As above

(Dr. Arun Banerjee)  
Addl. Director (Planning)  
Dated:

DGHS-200119/2016-HC-DHS-DIRGE(DGHS)

Copy to:

1. OSD to Hon'ble Minister (Health), GNCTD, A- Wing, 7<sup>th</sup> Level Room No. 702, Delhi Secretariat, I.P. Estate, New Delhi-110002
2. Sh. Naresh Balyan, Hon'ble MLA, Plot No. 1-2, Anand Vihar, Main Najafgarh Road, Opp. Metro Pillar No. 695, New Delhi-110059
3. Dr. R.N. Das, Addl. Secretary (H&FW), GNCTD, 9<sup>th</sup> Floor, A-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002
4. CDMO(South-West), DGID Building, Sector-2, Dwarka, 2<sup>nd</sup> Floor, Near Bhaskaracharya College of Applied Sciences, New Delhi-110075
5. PS to Pr. Secy. (Health), H&FW Deptt., GNCTD, 9<sup>th</sup> Level, A-Wing, Delhi Sectt., I.P. Estate, New Delhi-02
6. PS to DGHS.

(Dr. Arun Banerjee)  
Addl. Director (Planning)

## AREA STATEMENT

1.	PLOT AREA	2717.5 SQM.
2.	PERMISSIBLE GROUND COVERAGE	30% OF 813.15 SQM.
3.	PERMISSIBLE F.A.R	200
4.	DETAIL OF COVERED AREA	
	GROUND FLOOR	245.0 SQM.
	FIRST FLOOR	810.0 SQM.
	SECOND FLOOR	800.0 SQM.
	THIRD FLOOR	800.0 SQM.
	FOURTH FLOOR	800.0 SQM.
	FIFTH FLOOR	800.0 SQM.
	SIXTH FLOOR	200.0 SQM.
	SEVENTH FLOOR	5255.0 SQM.
5.	TOTAL COVERED AREA ON ALL FLOOR	193.37
6.	FAR ACHIEVED	

S

PROPOSED
PERMISSIBLE
BASEMENT
STILT AREA
SURFACE



[illegible]